

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

19. I.A. 2849/2024 in
C.P. (IB)/3552(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.06.2024**

NAME OF THE PARTIES: Mahalaxmi TMT Pvt Ltd
VS
Shree Siddhi Vinayak Ispat Pvt Ltd.

Appearance

For Applicant: Adv. Kunal Chheda

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

IA 2849/2024

This application has been filed by the Chairman of the Monitoring Committee seeking order for closure of CIRP of the corporate debtor. Upon query, learned counsel for the applicant seeks to place on record the closure report. Let the same be done by way an additional affidavit within one week. List the matter on **01.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//MANISH TIWARI//